

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) (Ins) No. 272 of 2020**

**IN THE MATTER OF:**

**IMR Metallurgical Resources AG**

**...Appellant**

**Versus**

**Ferro Alloy Corporation Ltd & Ors.**

**...Respondents**

**Present:**

**For Appellant:- Mr. Abhimanyu Bhandari with Ms. Nattasha Garg and Ms. Ms. Aashima Singhal, Advocates.**

**For Respondent: Mr. Krishnana Venugopal, Sr. Advocate with Ms. Misha, Mr. Saurav Panda, Advocate for RP and Mr. Karan Karwal, Advocate for REC.**

**O R D E R**

**17.02.2020** Due to paucity of time, the matter could not be taken up. Post the Appeal on **18<sup>th</sup> February, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

RK/nn